GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2688

TO BE ANSWERED ON THE 5TH AUGUST, 2025/ SRAVANA 14, 1947 (SAKA)

CASES REGISTERED BY ENFORCEMENT AGENCIES

2688. DR. MOHAMMAD JAWED:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases registered by the Enforcement Directorate (ED), Central Bureau of Investigation (CBI) and other Central agencies in the country during the last five years, year-wise;
- (b) the conviction rate in the cases filed by these agencies and the number of individuals have been convicted during the said period; and
- (c) the total value of cash and properties confiscated from the accused and the money actually been realised from convicted persons during the such period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): The enforcement agency under the Ministry of Home Affairs is the National Investigation Agency (NIA). NIA has registered 59, 61, 73, 68, 80 and 32 cases in the year 2020, 2021, 2022, 2023, 2024 and 2025 (till 30.06.2025) respectively.
- (b): During the last 05 years, the number of individuals convicted in the cases registered by NIA is 367 and the conviction rate is 97.08%.
- (c): During the last 05 years, an amount of Rs. 114.11 crore has been confiscated/attached by NIA, out of which properties worth Rs. 29,31,500 have been realized from the convicted persons.
